

NOTICE

Sub: Calling Quotations Towards Non-Comprehensive Annual Maintenance Contract for Fire Extinguisher System Set, Installed High Court of Bombay at Goa, Porvorim.

With reference to the above subject, this is to inform that the High Court of Bombay at Goa, Premises, have been installed with Fire Extinguisher System, consists of difference operational equipment's, the same are listed herein below:

1. Fire Hydrant System
2. Sprinkler System
3. Fire Extinguisher
4. Fire Alarm & Detecting System
5. PA System (Public Address System)
6. Fire Suppression System
7. Pump House
8. Fire Extinguisher Cylinders [consists with below mentioned cylinders]

SR. NO.	Types of Extinguisher	Basement	Ground Floor	First Floor	Second Floor	Total
1	CO2 (4.5Kg)	6	5	4	2	17
2	Dry Powder 5 Kg	12	11	15	12	50
3	Mechanical Foam	3	2	2	2	9
Total		21	18	21	16	76

It is, therefore, requested to submit your best quote in sealed envelope towards **Non-Comprehensive AMC on or before 15th December 2025**, for the period of one year from 01/02/2026 to 31/01/2027, for above mentioned Fire Extinguisher System.

The date & time of opening Quotation is **17/12/2025 after 3.00 p.m.** in the Office of the Registrar (Admn.), High Court of Bombay at Goa, Penha-de-Franca, Porvorim, Goa.

Any assistant in the above, be please to call on mobile number 9823018130 [Mr. Hipolito Azavedo].

General Terms & Conditions:-

1. The Sealed Quotations must be superscribed as "**Quotations for Non-Comprehensive AMC of Fire Extinguisher System**" and addressed to **the Registrar (Admn.), High Court of Bombay at Goa, Penha-de-Franca, Porvorim, Goa.**
2. The quoted rate shall remain valid for one year i.e. w.e.f. 01/02/2026 to 31/01/2027.
3. It shall have PAN number, GST Registration number.
4. The dealer should provide the name and mobile number of the person, to be contacted at any time, even beyond office hours. The person should be capable of maintaining and servicing of Fire Extinguisher.
5. The dealer will provide uniforms, Aprons, Photo I-Cards and other-Protective gear to ensure proper protection to the appointed person. It will be the responsibility of the dealer to ensure that its entire staff report for duty in proper uniform and also display their identity cards.
6. The Registrar (Admn.), High Court of Bombay at Goa, Porvorim, reserves all rights to reject any offer or terminate the P.O. at any point of time, without assigning any reason.

AMC Requirements:-

i. Fire Extinguisher:

- The dealer to ensure that portable fire extinguishers are maintained and ready to use at all times. Refilling cost of the extinguishers are included in the AMC.
- All daily and regular maintenance of pumps, motors etc. will have to be undertaken by the dealer.
- The dealer will also be responsible for carrying out of Renewal of Fire NOC every year.
- The dealer will be responsible for carrying out Mock drills once a month and ensure smooth operation of system and to keep the system in running condition.

- Clean the exterior of the extinguisher. Brass parts with metal polish, and chromium plated parts with silver polish.
- Check the nozzle outlet and vent holes and the threaded portion of the cap for clogging and check the plunger is in working position and is clean.
- Check the cap washer; grease the threads of cap plunger
- Check for validity of Fire extinguisher as mentioned by OEM and should take necessary steps to intimate for their timely refilling.

ii. Fire detection and alarm system: (Smoke Detector – panel):

i. Fortnightly checks:

- Operational readiness of system during main power failures.
- Check the operation of external hooters.

ii. Monthly Checks:

- Check the fire circuit of each zone from the panels
- Check whether signal of fire and fault gets transmitted to main panel.

iii. Quarterly checks:

- Check fault circuit to each zone by actually deactivating wire or by removing detection.
- Check fire circuits by actually giving smoke to each detector of each zone
- Cleaning of all type of detectors with a cloth piece from outside
- Check the sensitivity of the detectors.

iv. Half yearly checks:

- Properly clean all detectors with vacuum cleaner or a blower.

v. Annual Inspection Test:

- All the tests, which are carried out in quarterly inspection
- Operation of at least 10% of the detectors in an installation should be checked each month and the selection should be done in such a way that all the detectors in any installations shall have been checked at least once in every year. Replacement of faulty one's with new ones.

Place:- Porvorim, Goa.
Date: 04/12/2025

Sd/-
(D.P. Satawalekar)
Registrar (Admn.)